

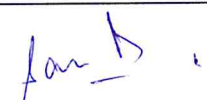
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

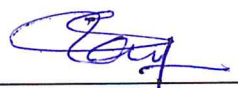
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 29/9/HDB/2021
NAME OF THE COMPANY	Bilasaika Sponge Iron India Pvt Ltd
NAME OF THE PETITIONER(S)	Fareast Commodities Resources Ltd
NAME OF THE RESPONDENT(S)	Bilasaika Sponge Iron India Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sarvani Desrajn	Adv.	99 63 18 20 52	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Suma. for Sai Girija	Adv.	9398187469	
Shankar sharma			

ORDER

Counsels for both sides are present. Counsel for Respondent submits that they want to settle the matter amicably.

Post the matter on 20.04.2021 for further consideration.


Member (T)


Member (J)

Binnu